

special thrust in Gujarat, with emphasis on the following :

- (i) Raising village wood lots,
- (ii) Rehabilitation of degraded forests,
- (iii) Raising plantations on-malki lands,
- (iv) Rehabilitation of degraded farm lands,
- (v) Free supply of seedlings,
- (vi) Motivating school children to raise seedlings in school compounds for purchase by the Forest Department.

Sale of Rehabilitation Residential Lease Properties

8428. SHRI DAYA RAM SHAKYA :
SHRI SATISH AGARWAL :

Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to Unstarred Question No. 345 on 27 February, 1984 regarding rehabilitation residential leases in Delhi colonies and state :

(a) the number of plots/houses in each colony listed in annexure to above noted question that have changed hands from the original allottee/lessee ;

(b) whether permission of sale was given in favour of dis-placed persons only ; and

(c) whether unearned increase in first or subsequent sales was payable to the Government for these different sized plots in each colony ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) No such data has been maintained.

(b) The question of giving sale permission is considered on the specific request of the lessee irrespective of whether he is a displaced person or not.

(c) Government's share of unearned increase is recovered from the lessee on the basis of provision in the Lease Deed irrespective of the size of the plot. No provision exists in the Rehabilitation Residential Leases for recovery of unearned increase in the first sale.

Setting up of National Agro-Industries Corporation.

8429. SHRI MOHANLAL PATEL :
Will the Minister of AGRICULTURE be pleased to state :

(a) whether Central Government are considering to set up a National Agro-Industries Corporation ; if so, the main function of the said corporation ;

(b) whether the State Governments have been asked to propose suitable projects which might be undertaken by the said National Agro-Industries Corporation ; and

(c) if so, what has been their response and by when the said Corporation is likely to be set up ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) The Central Government have appointed an Expert Committee to examine, inter-alia, the question of setting up of a National Agro-Industries Corporation. The Committee's report is awaited.

(b) No, Sir.

(c) Question does not arise.

उत्तर प्रदेश के नगरों को वित्तीय सहायता

8430 श्री हरीश रावत : क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) मध्यम और छोटे शहरों के लिए वित्तीय सहायता कार्यक्रम के अन्तर्गत पिछले वर्ष उत्तर प्रदेश में कुल कितने नगरों को वित्तीय सहायता दी गई और उन्हें कुल कितनी राशि दी गई ;

(ख) 1984-85 वर्ष के दौरान सरकार का विचार कितनी राशि देने का है ;

(ग) क्या उनका मंत्रालय बाल्मिकी आवासीय ब्लॉक के निर्माण के लिए अल्मोड़ा नगर की नगर पालिका को विशेष वित्तीय सहायता देगा ; और